99 Written Answers

authorised the President of the Council, Le., the Union Minister for Health, and Family Welfare to take appropriate decisions, on behalf of the Governing body.

## **Railway Reforms Committee**

2605. SHRI CHATURANAN MISHRA: SHRI INDRADEEP SINHA: MISS SAROJ KHAPARDE;

Will the Minister of RAILWAYS be pleased to state;

(a) whether it is ai fact that the Railway Reforms Committee has recommended the regrouping of the Indian Railways into 12 zones instead of the •present nine zones and also creation of new divisions;

(b) if so, what are the details thereof; and

(c) what decision Government have taken in this regard?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY); (a) and (b) The Railway Reforms Committee in their recent Report on Regrouping of Railways have recommended formation of four additional zones viz.- East Central Zone, North Western Zone, North Central Zone and South Western Zone. The Committee have also recommended formation of divisions at the following places:—

| 1.  | Ambala       |    | (a)  | . (N. RJy.)   |
|-----|--------------|----|------|---------------|
| 2.  | Bhopal .     |    |      | . (C. Rly.)   |
| 3.  | Malda .      | ×. |      | . (E. Rly.)   |
| 4.  | Ahmedabad    |    |      | . (W. Rly.)   |
| 5.  | Rourkela.    | ×  | S#2  | . (S.E. Rly.) |
| 6.  | Singrauli    | 24 |      | . (E. Rly.)   |
| 7.  | Usalapur     | *  | 9    | . (S.E. Rly.) |
| 8.  | Guntur .     |    | ē. 1 | . (S.C. Rly.) |
| 9.  | Chittaurgarh |    | •    | . (W. Rly.)   |
| 10. | Ghaziabad    | *  |      | . (N. Rly.)   |
| 11. | Tłusukia     | ÷  |      | . (N.F. Rly.) |
|     |              |    |      |               |

## to Questions

(c) Setting up of Ambala, Bhopal and Malda Divisions  $hav_e$  already been sanctioned and administrative decision has also been take<sub>n</sub> for creation of divisions at Ahmedabad and Sambalpur. No decision of new Zones and the remaining divisions.

## Increase in quota of kerosene to Kerala

2606. SHRI C. HARIDAS: Will the Minister of FOOD AND CIVIL SUP-PLIES be please<sup>^</sup> to state;

(a) whether Government have received any request from the Kerala Government for increasing the quota of kerosene to that State;

(b) what is the present quota of the State and t\*he quantum of increase requested;

(c) what action has been taken by Government on the request; and

(d) if the present quota has not been increased, what are the reasons tharefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO); (a) and (b) The Government of Kerala have recently requested for enhancement of the monthly kerosene quota of the State from 13,390 tonnes to  $I^{5},^{000}$  tonnes.

(c) and (d) An additional allocation of 500 tonnes and 1000 tonnes for July and for August, 1984, respectively, has been made for Kerala.

## **Electrification of Railway lines in Kerala**

2607. SHRI C. HAP IDAS; Will the Minister of RAILWAYS lie pleased to state:

(a) whether Government have 'any proposal under consideration to electrify railway lines  $i_n$  Kerala;

(b) if so, what action has been taken to implement the same; and